NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/553/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION COMPANY LTD

NAME OF THE RESPONDENT(S)

: PARAGON STEEL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. ELIZABETH SHESHADRI - for the applicant
2. N. Clauderacci, for IRP

ORDER

Ms Elizabeth Seshadri, counsel for the applicant present and filed CA 38/2017. She is directed to serve notice to the concerned authority for their appearance and submissions and file proof of the same by way of an affidavit. Put up on 21.11.2017 at 10.30 A.M.

- Sd -

K Anantha Padmanabha Swamy Member (Judicial)